

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

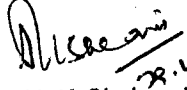
Endt. No. 221 /Confdl./2010 Bilaspur, dated the 29/04/2010
II-15-2/2005

Copy of Order (Endt.) No. 3806/D-1061/21-B/C.G./2010 dated 20.04.2010 issued by the Additional Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Raipur forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice I.M. Quddusi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Dharendra Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice R.L.Jhanwar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
14. Registrar (Vigilance and I & E), High Court of Chhattisgarh, Bilaspur for information.
15. Director/Additional Director, Judicial Officers' Training Institute, High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, D.K.S. Shawan, Mantralaya, Raipur for information.
17. Shri Govind Kumar Mishra, Additional District & Sessions Judge, Katghora, Distt. Korba, for information and compliance. He is directed to take over charge at his new place of posting before 15.05.2010.

Contd..2-/

18. District & Sessions Judge, Raipur/ Bilaspur/ Durg/ Bastar (Jagdalpur) Mahasamund/ Raigarh/ Korba/ Kabirdham (Kawardha)/ Rajnandgaon/ Dhamtari/ Uttar Bastar (Kanker)/ Janjgir-Champa/ Koriya (Baikunthpur)/ Jashpur/Dakshin Bastar (Dantewara)/Surguja at Ambikapur for information.
19. Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
20. Secretary, High Court Legal Services Committee, High Court Campus, Bilaspur for information.
21. Additional Registrar (Judicial/ Administration/ D.E. & E.), High Court of Chhattisgarh, Bilaspur for information.
22. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
23. Deputy Registrar (Copying & Central Filing/ Protocol & Works/ Civil, Criminal & Writ/ S.W., Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
24. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur for uploading in the Official website of Chhattisgarh High Court
25. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.


22.11.10
(A.K. Shrivastava)
Registrar General

28 APR 2010
43/9

छत्तीसगढ़ शासन, विधि एवं विधायी कार्य विभाग
दारु कल्याण सिंह भवन, मंत्रालय, रायपुर

// आदेश //

रायपुर, दिनांक /04/2010

क0 /डी-1061/21-ब/छ.ग./2010 - राज्य शासन द्वारा छ0ग0 उच्च न्यायालय के ज्ञापन क्रमांक 191/दो-2-17/2001 (भाग 2)/गोप./2010 दिनांक 13.04.2010 के परिप्रेक्ष्य में श्री गोविंद कुमार मिश्रा, अतिरिक्त जिला एवं सत्र न्यायाधीश, कटघोरा को उनके द्वारा कार्यभार ग्रहण करने के दिनांक से आगामी आदेश तक उच्च न्यायालय विधिक सेवा समिति, बिलासपुर में सचिव के पद पर एतद्वारा प्रतिनियुक्ति पर नियुक्त किया जाता है ।

छ.ग. के राज्यपाल के नाम से तथा आदेशानुसार,

(रविशंकर शर्मा)

अतिरिक्त सचिव

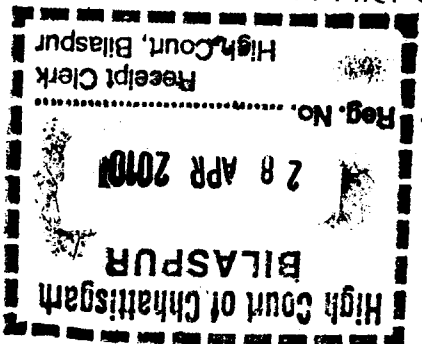
छ.ग. शासन, विधि एवं विधायी कार्य विभाग

पृ. क0 3806 /डी-1061/21-ब/छ.ग./2010 रायपुर, दिनांक /04/2010

प्रतिलिपि:-

20 APR 2010

1. रजिस्ट्रार जनरल, छ0ग0 उच्च न्यायालय, बिलासपुर,
2. सदस्य सचिव, छ0ग0 राज्य विधिक सेवा प्राधिकरण, विधिक सेवा मार्ग, बिलासपुर,
3. जिला एवं सत्र न्यायाधीश, कोरबा (छ0ग0)
4. महालेखाकार, छत्तीसगढ़ रायपुर,
5. श्री गोविंद कुमार मिश्रा, अतिरिक्त जिला एवं सत्र न्यायाधीश, कटघोरा जिला-कोरबा (छ0ग0)
6. माननीय विधि मंत्री जी के निज सचिव की ओर माननीय मंत्री जी के अवलोकनार्थ,
7. माननीय प्रमुख सचिव, विधि के स्टाफ आफिसर की ओर माननीय प्रमुख सचिव विधि के अवलोकनार्थ,
8. उप संचालक, शासकीय क्षेत्रीय मुद्रणालय, राजनांदगांव की ओर छ0ग0 राजपत्र के आगामी अंक में प्रकाशन कर 25 प्रतियां इस विभाग को भेजने हेतु, की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित ।



(रविशंकर शर्मा)

अतिरिक्त सचिव

छ.ग. शासन, विधि एवं विधायी कार्य विभाग